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NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 24/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL APPLICATION NUMBER : CP/6/2016 PETITION NUMBER : Marg Ltd + 3 NAME OF THE PETITIONER(S) : Karaikal Port Pvt Ltd + 8 NAME OF THE RESPONDENT(S) : 241/242 UNDER SECTION **SIGNATURE** DESIGNATION S.No. NAME (IN CAPITAL) REPRESENTATION BY WHOM Coursel for 3th Respondent Stal 1. S. INDUMATHIRAVI) Count for R2-5 & Count of Konki Part (in Response)

ORDER

Counsel for petitioner present. Counsel for R1, counsel for R2 to R5 and counsel for R8 are present. Time enlarged at request of both sides for hearing submissions. Put up on 20.09.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy) Member (Judicial)